GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA UNSTARRED QUESTION NO – 20 ANSWERED ON – 21/07/2025

Schools Upgradation under PM-SHRI Scheme

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Shri Bhumare Sandipanrao Asaram:

Smt. Delkar Kalaben Mohanbhai:

Shri Gyaneshwar Patil:

Will the Minister of EDUCATION be pleased to state:

- (a) the number of schools upgraded under PM-SHRI scheme so far alongwith the details of such schools, State/UT-wise;
- (b) the number of schools in Maharashtra, Dadra and Nagar Haveli and Madhya Pradesh that are yet to be taken up for upgradation;
- (c) the details of the parameters and transparent method adopted for selection of school under the scheme:
- (d) the fund allocation process under PM-SHRI scheme for Maharashtra, Dadra and Nagar Haveli and Madhya Pradesh; and
- (e) the manner in which the allocated funds are disbursed amongst the selected schools?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI JAYANT CHAUDHARY)

- (a): Under PM SHRI scheme, a total of 13,076 schools have been selected from 33 States/UTs along with KVS/NVS/NCERT through the transparent challenge method. Further, the details of PM SHRI schools, State/UT-wise may be accessed on the website of PM SHRI scheme at the link: https://pmshri.education.gov.in/state
- (b) & (c): Selection of PM SHRI schools is through Challenge Mode wherein Schools compete for support to become exemplar schools. Selection is done through a three-stage process with definite time lines, which is as follows: -
- Stage-1: States/UTs sign an MoU with Centre laying down the commitments for supporting these schools for achieving specified quality assurance as PM SHRI schools.
- Stage-2: In this stage, a pool of schools that are eligible to be selected as PM SHRI Schools are identified based on prescribed minimum benchmark through UDISE+ data.

These benchmarks are automatically populated from UDISE+ portal based on the latest data. The minimum benchmarks that the school fulfils are as follows:

- i. The school should have its own pucca building in good condition.
- ii. Barrier free access -Ramp.
- iii. The school must be safety oriented.
- iv. The enrolment of students at Elementary (Class 1-5/1-8) level and Senior Secondary (Class 6-12/6-10/1-10/1-12) level must be more than the state average enrolment, for the category.

- v. The school should have at least one separate toilet each for boys & girls.
- vi. The school must have potable drinking water facility.
- vii. The school must have separate hand washing facility.
- viii. All teachers should have Photo ID Card as per extant guidelines.
- ix. Electricity supply should be in working condition.
- x. School should have Library/library corner facilities and Sports equipment.

Stage-3: This stage is based on the challenge method for fulfilling certain criteria. Schools in urban areas need to score a minimum of 70%, whereas schools in rural areas need to score a minimum of 60% to be selected as PM SHRI Schools. Fulfilment of conditions has to be certified by States/UTs through physical inspection.

States/UTs are required to recommend the list of schools to the Department of School Education & Literacy (DoSE&L), Ministry of Education after district verification and an Expert committee headed by Secretary (DoSE&L), at DoSE&L, has been constituted to make the final school selection through challenge method.

Under the PM SHRI scheme, a total of 860 schools from Maharashtra, 799 schools from Madhya Pradesh, and 7 schools from the Union Territory of Dadra and Nagar Haveli have been selected through a transparent challenge process.

(d) & (e): States/UTs submit proposal by identifying infrastructural gaps at the school level such as ICT Labs, science labs, lab equipment, digital libraries, Classroom Digital Boards, Smart Classrooms, LED lighting, composting facilities etc. The component wise proposal submitted by the States/UTs are appraised and sanctioned by the Project Approval Board (PAB) in consultation with the States/UTs according to financial and programmatic norms and provision available.

Release of funds to the States/UTs are based on fulfilment of the conditions mentioned in the guidelines of Ministry of Finance such as release of entire Central share to the SNA account, transfer of corresponding State share to SNA account, Expenditure more than 75% of available funds, deposit of interest earned to CFI, Provision of Central share and state share in State budget, submission of Provisional Utilisation Certificate (UC) for up to 75% of the released amount and Audited UC for remaining 25% of the released amount.
